

**COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

FIRST REPORT

(FOURTH LOK SABHA)

1. I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their First Report.

2. The Committee held a sitting on the 22nd June, 1967.

3. The Committee considered applications for leave of absence from six Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

June 22, 1967.

Asadha 1, 1889 (Saka).

M. THIRUMALA RAO,

*Chairman,
Committee on Absence of Members
from the Sittings of the House.*

APPENDIX

(Vide para 3 of the Report)

Serial No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1	Shri N. Dandeker	20-3-67 to 3-4-67 =15 days	Illness	20-3-67 to 3-4-67 =15 days	
2	H. H. Maharaja Sriraj Méghrajji Dhranga- dhra.	18-3-67 to 8-4-67 =22 days	Cousin's death	18-3-67 to 8-4-67 =22 days.	
3	Maharani Gayatri Devi of Jaipur.	22-5-67 to 11-8-67 =82 days	Visit abroad	22-5-67 to 19-7-67 =*59 days	
4	Maharani Vijayamala Rajaram Chhatrapati Bhonsale.	22-5-67 to 15-6-67 =25 days	Illness	22-5-67 to 15-6-67 =25 days.	
5	Dr. Sisir Kumar Saha	5-6-67 till recovery	Illness	5-6-67 to 2-8-67 =59 days	Members have not specified the dates upto which they want leave. Leave may be granted for 59 days in the first instance.
6	Shri Jai Bahadur Singh	5-6-67 till recovery	Illness	5-6-67 to 2-8-67 =59 days	

* Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.